Name of Corporate Debtor : KSL AND INDUSTRIES LIMITED

Date of Commencement of CIRP : 06.09.2019

List of Creditors as on : 03.11.2021

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dakshin Gujarat Vij Company Limited	13.11.2020	393667.57	0	Supply of Power / Electricity	0	0	No	0	0	0	0	393667.57	Hon'ble Adjudicating Authority i.e. National Company Law Tribunal, Ahmedabad Bench vide order dated 13.07.2021 directed Resolution Professional to consider the claim and initiate the claim verification process. The certified copy of the said order was obtained on 13.09.2021
2	Universal Building Produces Private Limited	Date of receipt of claim not provided by erstwhile IRP	86332	0	Not ascertained	0	0	Not ascertained	0	0	0	0	86332	Proof of claim as well as documents in support of the claim are not provided by the erstwhile IRP as well as the respective creditor
3	The Brihan Mumbai Electric Supply & Transport Undertaking	Date of receipt of claim not provided by erstwhile IRP	338995126	193588341	Development Agreement	0	0	No	0	0	6000000	145406785	0	As per records received from erstwhile IRP and updated subsequently as per the order of the Hon'ble Adjudicating Authority
Total			**339475126**	**193588341**		**0**	**0**		**0**	**0**	**6000000**	**145406785**	**480000**	